

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 718/GT/2025**

Subject : Petition for determination of generation tariff of Parbati-II HE Project (800 MW) for the period 1.4.2025 to 31.3.2029.

Petitioner : NHPC Limited

Respondent(s) : UPPCL and 14 others

Date of hearing : **29.9.2026**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Venkatesh, Advocate, NHPC  
Shri Abhishek Nangia, Advocate, NHPC  
Shri Kunal Veer Chopra, Advocate, NHPC  
Shri Savyasachi Saumitra, Advocate, UPPCL  
Shri Rohan Andrew Naik, Advocate, UPPCL  
Shri Kaustub Narendran, Advocate, UPPCL  
Ms. Stephania Pinto, Advocate, TPDDL  
Shri Shivam Sinha, Advocate, TPDDL  
Shri Chetan, Advocate, TPDDL  
Shri Ravi Sharma, Advocate, CSPDCL  
Ms. Ankita Kumari, Advocate, CSPDCL  
Ms. Atulika Ghawana, Advocate, CSPDCL  
Ms. Deepa Mishra, Advocate, CSPDCL  
Shri Adarsh Tripathi, Advocate, BRPL & BYPL  
Shri Ajitesh Garg, Advocate, BRPL & BYPL

**Record of Proceedings**

The matter was called out for hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner submitted that the pleadings in the matter were complete and requested that the matter be reserved for order.
3. The learned counsel for the Respondent, CSPDCL, made detailed oral submissions. However, due to a paucity of time, the submissions could not be concluded. Accordingly, he requested that the matter be listed on any shorter date.
4. The Commission, after hearing the parties, adjourned the matter.
5. The matter remains part-heard and shall be listed for hearing on **26.11.2026**.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**

